

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 17180/2017

GAS AUTHORITY OF INDIA LTD.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

WITH

SLP(C) No. 19333/2017

(IA

FOR ON IA 99799/2017 APPLICATION FOR SUBSTITUTION

FOR ON IA 16624/2018 - SETTING ASIDE ABATEMENT

FOR CONDONATION OF DELAY IN FILING ON IA 16626/2018)

Date : 28-03-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Kaushik Laik, AOR

For Respondent(s)

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

In SLP(C) No. 19333 of 2017

Delay in filing the substitution application is condoned.

Applications for substitution of Lrs. of deceased
respondent No. 1 and setting aside abatement are allowed.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(ANJU DUA)
BRANCH OFFICER